

MUMBAI BENCH, MUMBAI

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C.P No. 1107/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017

NAME OF THE PARTIES: G- Tech Construction & Fabricators
V/s.
Shapoorji Pallonji & Company Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Cherag Balsara — a/w Arjun Srivastava - M/s. i/b Desai & Diwanji for Corporate Debtor		<i>Ch Balasa</i>

ORDER

CP No. 1107/I&BP/NCLT/MB/MAH/2017

Part heard. At request of the Petitioner's Counsel, list this matter for
further hearing on 13.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)